

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

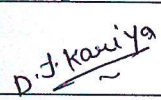
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 59/2020 in CP (IB) NO. 526/7/HDB/2018 ✓
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.K. SHARMA	ADVOCATE	SKSHARMA@CANDIDEX.COM 9871588055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For Y Sruyanarayana) Devangi Kariya	PCS	9704630066	
Manoj Kumar Anand	IRP		

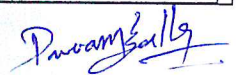
B. Param Kumar

Advocate
As IRP

7075773527

ORDER

shalla.bally@gmail.com



Counsel for the Petitioner present. Respondent present and stated that due to some inconvenience they could not honor the cheques issued in relation to the agreed terms. He prayed time stating that in this week he will discuss and communicate to the Petitioner the time for making payments as accepted in this matter. At request, time is enlarged.

Put up IA No.59/2020 and main CP on 01.04.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL